

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
LUCKNOW**

Original Application No. 332/00136/2018
This the 24th day of February, 2020

Hon'ble Ms. Jasmine Ahmed, Member - J
Hon'ble Mr. Devendra Chaudhry, Member-A

Durgesh Kumar Pandey aged about 31 years son of Late Ram Naresh Pandey, R/o Village Purey Jhao, Post Tejgarh, District Pratapgarh.

..... Applicant

By Advocate: Sri Vinay Mishra.

VERSUS

1. Union of India through Secretary, Ministry of Post and Telegraph, New Delhi.
2. Chief Post Master General, Lucknow, U.P. Circle, Hazratganj, Lucknow.
3. Post Master General Allahabad
4. Senior Superintendent Posts, Pratapgarh Division, Pratapgarh.

..... Respondents

By Advocate: Sri Rajesh Katiyar

ORDER (ORAL)

Delivered by:

Hon'ble Ms. Jasmine Ahmed, Member - J

The applicant has filed M.P No. 278/2020 for withdrawing this O.A before this Tribunal. Counsel for the respondents has no objection to this regard. Accordingly, M.P. No. 278/2020 is allowed.

The instant petition stands dismissed having been withdrawn.

(Devendra Chaudhry)
Member (A)

(Jasmine Ahmed)
Member (J)

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